

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.41/Chd/Pb./2017

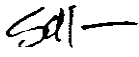
In the matter of:

M/s Ambey Constructech Pvt. Ltd.


..Petitioner.

Present: Ms. Divya Sharma, Advocate for petitioner.

Learned counsel appearing for the petitioner seeks time to file the power of attorney on behalf of the petitioner along with the resolution of the petitioner-company authorising her to appear on behalf of the petitioner-company. List the matter on 12.07.2017 for the said purpose.



(Justice R.P.Nagrath)
Member (Judicial)

 July 10, 2017.
Ashwani
